

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/4577/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun,
Arunachal Pradesh.

Dated Guwahati, th 24 June, 2022.

Sub:- Preparatory Leave.

Ref:- No. HC(IB)-VIG/01/2022/ dated 21.06.2022

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdilla, has been granted **Preparatory Leave for nine days from 21.06.2021 to 29.06.2022.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/4578-79/A, dated , 24-06-2022

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Arunachal Pradesh.

2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)